

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Friday, 30th August, 2013/10 Bhadrapada, 1935 (Saka)
2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Ch. Surender Kumar
 2. Shri Sri Krishan Tyagi
 3. Shri Kulwant Rana
 4. Shri Mala Ram Gangwal
 5. Shri S.P.Ratawal
 6. Shri Sahab Singh Chauhan
 7. Shri Veer Singh Dhingan
 8. Shri Naseeb Singh
 9. Shri A Dayanand Chandela A
 10. Shri O.P.Babber
3. **Introduction, Consideration & Passing of Bill:**

Dr. A.K. Walia, Minister of Health to introduce "The Delhi Professional Colleges or Institutions (Prohibition of Capitation fee, Regulation of Admission Fixation on non-exploitative fee and other measures to ensure equity and excellence) (Amendment) Bill, 2013 (Bill No. 08 of 2013) with the leave of the House.

Dr. A.K. Walia, Minister of Health to move that "The Delhi Professional Colleges or Institutions (Prohibition of Capitation fee, Regulation of Admission Fixation on non-exploitative fee and other measures to ensure equity and excellence) (Amendment) Bill, 2013 (Bill No. 08 of 2013) be taken into consideration. Also to move that the Bill be passed.
4. **Private Members Resolutions:**
 1. **Shri Mohan Singh Bisht** to move the following resolution:

"This House resolves that arrangement of separate counters for senior citizens be made in Banks, Hospitals, Govt. offices and offices providing amenities like power and water."
 2. **Shri Veer Singh Dhingan** to move the following resolution:

"This House resolves that the water bills be charged at a flat rate from the poor people residing in all resettlement colonies of Delhi and the people residing in the houses/plots upto the size of 50 sq. mtrs."
 3. **Shri Sahab Singh Chauhan** to move the following resolution:

"This House resolves that the status of full statehood be given to Delhi".

Delhi
30th August, 2013

P.N.Mishra
Secretary